

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH

(IB)-348(ND)/2017

PRESENT: MS. INA MALHOTRA
HON'BLE MEMBER(J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 22.07.2019

NAME OF THE COMPANY: M/s. Rachna Sarees Vs. Charming Apparels Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 9 of IBC, 2016

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
Present:	Ms. Shalini Aggarwal and Ms. Heerika Shukla, Advocates for RP Ms. Vishakha Gupta, Advocate for Applicant in CA 573/2019 Mr. Rishi Sood, Advocate for Respondent No. 1 Mr. Aditya Dean, Advocate for Resolution Applicant Mr. Vaibhav Jain and Mr. Shashank Pandey, Advocates for R-2			

ORDER

The resolution plan has to be addressed. Be listed before the Regular Bench on 30th July, 2019.


(Ina Malhotra)
Member (J)